Sr. No. 7

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

CSA No. 22/1998 IA No. 194/1998 35/2012, 1/2016 and 2/2016

Swami Vivekanand Adarsh Vidya Mandir

.....Appellant(s)

Through:- Mr. Mohit Kumar, Advocate

vice Mr. L. K. Sharma,

Sr. Advocate

(on voice call from residence)

V/s

Bal Krishan and others

....Respondent(s)

Through: Mr. J. A. Hamal, Advocate (on voice call from residence)

Coram: HON'BLE MR. JUSTICE VINOD CHATTERJI KOUL, JUDGE

ORDER

Learned counsel appearing for the appellant seeks adjournment on the ground that his senior counsel is not available.

Adjourned.

List on 14.07.2020.

(Vinod Chatterji Koul) Judge

Jammu 16.06.2020 Rakesh